

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 204  
Cont. A (CA)- 02/425/JPR/2021  
Connected With  
CP No. 231/241-242/JPR/2019  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Mentor Home Loans India Ltd. & Ors. ...Petitioners**  
**Versus**

**Basant Kumar Goyal ... Respondent**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Petitioner : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
For the Respondent : Vartika Mehra, Adv.  
Saurabh Jain, Adv.

**ORDER**

List the matter on 15.05.2024 at 02:30 PM which is already fixed.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 14, 2024